

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

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OA-2180/96

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

New Delhi, this the 17th day of October, 1996.

1. Shri Vijay Kumar,  
S/o Shri Tulsi Ram,  
R/o 124, Infantry Battalion,  
T.A. Block No.5, Quarter No.7,  
National Stadium, New Delhi.
2. Shri Mahender Ram,  
S/o Shri Ram Avtar,  
R/o L-422, Mangolpuri,  
New Delhi-83.
3. Shri Suresh Kumar,  
S/o Shri Jamna Ram,  
R/o Village Naya Was,  
P.O. Halumbi Kalan,  
H.No.41, Delhi.
4. Sh. Kishan Pal Singh,  
S/o Sh. Sheesh Ram Singh,  
R/o G-55, Aram Bagh,  
New Delhi.

Applicants

(through Shri A.K. Bhardwaj, advocate)

versus

1. Union of India through  
the Secretary,  
Ministry of Human Resources Development,  
(Govt. of India),  
Department of Culture,  
Shastri Bhawan, New Delhi.
2. The Under Secretary,  
(Govt. of India),  
Department of Culture,  
Ministry of Human Resources Development,  
Shastri Bhawan, New Delhi.

Respondents

(through Shri V.S.R. Krishna, advocate)

The application having been heard on 17.10.1996  
the Tribunal on the same day delivered the following:

ORDER

Chettur Sankaran Nair(J), Chairman


Applicants who have been engaged for a  
while as casual labourers, seek a direction to continue  
them in service. Respondents who appeared on notice  
submit that applicants were engaged for a specific job,

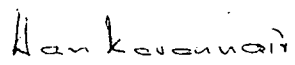
that the said job does not exist any longer and that their services are therefore not required. It is not proper for us to go into questions of disputed facts. See R.K. Panda and Others Versus Steel Authority of India and Others (1994(5) SCC 304).

2. We do not find any legal right that can be enforced in these proceedings, in the state of pleadings. If applicants are so advised, they may move departmental authorities for redress of their grievances.

3. Application is disposed of with the aforesaid observations and directions. Parties will suffer this costs.

Dated, 17th Day of October, 1996.

  
(R.K. Ahooja)  
Member(A)

  
(Chettur Sankaran Nair(J))  
Chairman

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